

### Construction of Type II Quarters for Kiriburu Project

8620. SHRI GOVIND MUNDA: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether the Iron Ore Welfare Cess Fund has sanctioned for the construction of 200 Type II quarters for Kiriburu Project in Orissa;

(b) whether this proposal has been given effect to; and

(c) if not, the reasons for the delay in construction of Type II quarters on Kiriburu Hilltop?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) Construction of 200 houses under Type I and not Type II Housing Scheme had been sanctioned for Kiriburu Iron Ore Mines.

(b) The houses have not been constructed so far by the management.

(c) Delay in construction has occurred as the management wanted the sanction to be changed to the construction of houses under Type II Housing Scheme. This was not possible as the management were not in a position to transfer the land to the Fund Organisation as required under the Housing Scheme. The management now propose to undertake construction of Type I houses as originally sanctioned, during this year.

### Indian Railwaymen in Mozambique

8621. SHRI D. N. TIWARY: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the reply to the Starred Question No. 259 answered on 8th March, 1979 and state:

(a) whether the Secretary of the Railway Board and Director (Signals), who visited Mozambique and studied the conditions of Railway employees deputed there, have submitted his report;

(b) if so, their main recommendation; and

(c) the steps Government has taken to remove the difficulties of the Railway employees posted at Mozambique?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) Yes, Sir.

(b) The report has brought out that non-availability of family accommodation and delay in repatriation facilities is the root cause of the problems faced by the Railway deputationists in Mozambique.

(c) Government of India have already taken steps to permit repatriation through Reserve Bank of India facilities of 20 per cent of their emoluments for the period their families are away in India, in addition to the facilities that have been extended to them by the Mozambican authorities.

The Minister of External Affairs has also addressed a letter to his counterpart in Mozambique urging provision of family accommodation without further delay.

The other recommendations of the Railway Board's team concerning terminal benefits, provident fund/pensionary contributions, monthly allowances payable in India for deputationists' families, leave passage to deputationists for coming to India etc. are being carefully examined for necessary action.

श्रीलाला आजाद मेडिकल कालेज, दिल्ली  
में एसिस्टेंट प्रोफेसर और प्रोफेसर के रिक्त  
पद

8622. श्री नवाब सिंह चौहान : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या श्रीलाला आजाद मेडिकल कालेज, दिल्ली में इस संयंत्र एसिस्टेंट प्रोफेसर और प्रोफेसर के बहुत से पद रिक्त पड़े हैं;